

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 37(ND)2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY

Rohit Nagrath & Ors.
V/s
Rajit Milk Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Hemant Sharma	Adv	Petitioner	[Signature]
2.	Palash Agarwal	Adv		

ORDER

For Order, see C.P. No. 41(ND)/2013.

[Signature]
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

[Signature]
(R.VARADHARAJAN)
MEMBER(JUDICIAL)

05.05.2017
V.Sethi